

Central Administrative Tribunal
Principal Bench

O.A. No. 605 of 1999

New Delhi, dated this the 17th March, 1999

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE MRS. LAKSHMI SWAMINATHAN, MEMBER (J)

Shri Peter Nathaniah,
S/o Shri John Nathaniah,
R/o C-115, Albert Square,
Gole Market,
New Delhi-110001. ... Applicant

(By Advocate: Shri Karan Singh)

Versus

1. Union of India through
the Secretary,
Ministry of Health & F.W.,
Nirman Bhawan,
New Delhi.
2. Medical Superintendent,
Dr. Ram Manohar Lohia Hospital,
New Delhi-110001. ... Respondents

O R D E R (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Applicant prays for quashing of order dated 30.4.97 and for revocation of his suspension.

2. We have heard applicant's counsel who states that applicant had filed representation dated 19.5.97 (Ann. A-2) followed by several reminders but respondents have not yet informed him of their decision so far in the matter.

3. This O.A. is disposed of with a direction to respondents to dispose of applicant's aforesaid representation dated 19.5.97 in accordance with rules and instructions under intimation to applicant within three months from the date of receipt of a copy of this order.

(3)

4. If any grievance still survives it will be open to applicant to agitate the same through appropriate original proceedings in accordance with law if so advised.

5. This O.A. stands disposed of accordingly.

No costs.

Lakshmi Swaminathan
(Mrs. Lakshmi Swaminathan)
Member (J)

Adige
(S. R. Adige)
Vice Chairman (A)

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